

ITEM NOS.1,1.1 & 16

COURT NO.1

SECTION XII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.6779/2021

(Arising out of impugned final judgment and order dated 06-04-2021 in CRP No. 117/2021 passed by the High Court for the State of Telangana at Hyderabad)

M/S THE HYDERABAD CRICKET ASSOCIATION

Petitioner(s)

VERSUS

M/S CHARMINAR CRICKET CLUB & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.60256/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.60446/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.60447/2021-APPLICATION FOR PERMISSION, IA No.71730/2021-APPLN. SEEKING PERMISSION TO FILE ADDL. DOCUMENTS, IA NO.76660/2021-APPLN. SEEKING PERMISSION TO FILE ADDL. DOCUMENTS)

WITH

SLP(C) No. 6819/2021 (XII-A)

(FOR ADMISSION and I.R. and IA No.60576/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Petition for Special Leave to Appeal © No.16526/2021

(FOR ADMISSION and I.R. and IA No.132658/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 21-10-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s)

Mr. R. Basanth, Sr. Adv.
Ms. K. V. Bharathi Upadhyaya, AOR
Mr. Akshay Sahay, Adv.

Mr. Ranjit Kumar, Sr. Adv.
Mr. R. Anand Padmanabhan, Adv.
Mr. Shashi Bhushan Kumar, AOR

For Respondent(s)

**Mr. Rakesh Khanna, Sr. Adv.
Mr. T. Sunil Reddy, Adv.
Mr. Abhishek Chauhan, Adv.
Mr. Ashutosh Dubey, AOR
Ms. Rajshri Dubey, Adv.
Ms. Samruddhi Bendhar, Adv.**

**UPON hearing the counsel the Court made the following
O R D E R**

**Heard learned Senior counsel appearing for the parties for
some time.**

List the matters on Wednesday, the 27th October, 2021.

**(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS**

**(R.S. NARAYANAN)
COURT MASTER (NSH)**